

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2815

ANSWERED ON:19.03.2008

MANAGEMENT OF AIDED SCHOOLS

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Verma Shri Ravi Prakash

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Administrative Reforms Commission has recommended to hand over the appointment of aided school teachers to the Public Service Commission and given a central role to the civic bodies in the management of these schools;

(b) if so, the details thereof;

(c) whether the Administrative Reforms Commission has also recommended to make the recruitment of teachers more transparent and accountable to the local communities; and

(d) if so, the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): No, Sir.

(b) : Does not arise.

(c) : The second Administrative Reforms Commission (ARC) in its 6th report titled 'Local Governance – An Inspiring Journey into the Future' has recommended that in urban local bodies, recruitment for schools should be made to an institution/society, moving away from non-accountable State level recruitment. The report is available at <http://www.arc.gov.in> for public information. Copies of the report have also been placed in the Parliament Library.

(d) : The recommendations contained in the report are being processed for consideration and acceptance by the Government.